

COURT NO. 4**THE HONOURABLE SRI JUSTICE B.VIJAYSEN REDDY****To be heard on Thursday the 26th day of February 2026(AT 10:30 AM - HYBRID MODE)****NOTE-For Registration- <https://tshc.vconsol.com/register>****For attending Court Proceedings <https://tshc.vconsol.com/login>****(MOTION LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>ADMISSION (REVENUE)</u>					
1	WP/5779/2026 IA 1/2026(Direction Petition)	Perumalla Padmavathi Vs Union of India	MEESALA VINOD KUMAR	N BHUJANGA RAO Deputy Solicitor General of India GP FOR REVENUE (R2) GP FOR HOME (R3)	WARANGAL
2	WP/5945/2026 IA 1/2026(Direction Petition)	Boda Vinodhar Vs The State of Telangana	CHENAGONI MOUNIKA ... TMP	GP FOR REVENUE	RANGA REDDY
3	WP/6015/2026 IA 1/2026(Direction Petition)	Chintoji Anjaiah Vs The State of Telangana	JANARDHAN REDDY KOTHA	GP FOR REVENUE JAKKULA SRIDHAR (R11)	RANGA REDDY
4	WP/6021/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Amanaganti Rajamouli Rajesham alias Amanaganti Rajesham Vs The State of Telangana	K ANNAPURNA REDDY	GP FOR REVENUE	KARIMNAGAR
5	WP/6022/2026 IA 1/2026(Direction Petition)	GADDAM RAMACHANDRAM ALIAS CHANDRAIAH Vs The State of Telangana	GUDI MADHUSUDHAN REDDY	GP FOR REVENUE	SIDDIPET
6	WP/6032/2026 IA 1/2026(Direction Petition)	Katike Madar Bee Vs The State of Telangana	K SHRIKANTH	GP FOR REVENUE	NARAYANPE T
7	WP/6040/2026 IA 1/2026(Direction Petition)	Karike Mallesham Vs The State of Telangana	PEMMARAJU SRIVALLI	GP FOR REVENUE	RANGA REDDY
8	WP/6041/2026 IA 1/2026(Stay Petition)	Karla Venkata Mohini Vs Appellate Tribunal - cum- District Collector and Magistrate	V PREETI REDDY	GP FOR REVENUE GP FOR HOME (R4) GP FOR SOCIAL WELFARE (R6)	HYDERABAD
9	WP/6044/2026 IA 1/2026(Direction Petition)	Gogulamudi Chandrakala Vs The State of Telangana	D.KAVAL KUMAR	GP FOR REVENUE	KHAMMAM
10	WP/6055/2026 IA 1/2026(Direction Petition)	Boora Ramesh Vs The State of Telangana	SANJEEV REDDY GILLELA	GP FOR REVENUE	WARANGAL
11	WP/6057/2026 IA 1/2026(Direction Petition)	K. Vallabha Rao Vs The State of Telangana	VADEENDRA JOSHI	GP FOR REVENUE	NIZAMABAD
12	WP/6058/2026 IA 1/2026(Direction Petition)	Dasari Sai Prasad Vs The State of Telangana	NARENDAR JALLI	GP FOR REVENUE	NIZAMABAD
13	WP/6059/2026 IA 1/2026(Direction Petition)	Thoorpu Shiva Kumar Reddy Vs The State of Telangana	B BAL REDDY	GP FOR REVENUE	RANGA REDDY
14	WP/6061/2026 IA 1/2026(Direction Petition)	Sangu Chinna Narasimha Vs State of Telangana	A ANASUYA	GP FOR REVENUE	SANGAREDD Y
15	WP/6062/2026 IA	Bachu Prabhunandan Vs	E SREENIVASA RAO	GP FOR REVENUE	NALGONDA

	1/2026(Suspension Petition)	The State of Telangana			
16	WP/6063/2026 IA 1/2026(Direction Petition)	Kaluri Satyavathi Vs The State of Telangana	CH VENKAT RAMAN	GP FOR REVENUE	HANUMAKONDA
17	WP/6068/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	A.Ravi Raju Vs The State of Telangana	SESHADRI GOALLA	GP FOR REVENUE GP FOR ENDOWMENTS (R4)	HYDERABAD
18	WP/6072/2026 IA 1/2026(Direction Petition)	Mr. Syed Mukassar Ali Vs The State of Telangana	MOHAMMED AFZAL KHAN	GP FOR REVENUE	HYDERABAD
19	WP/6077/2026 IA 1/2026(Direction Petition)	T.V. Ritesh Vs The State of Telangana	PRABHAKAR PERI	GP FOR REVENUE	MEDCHAL-MALKAJGIRI
20	WP/6085/2026 IA 1/2026(Stay Petition)	Zainab Begum Vs The State of Telangana	GANDU RAVI	GP FOR REVENUE DAMODAR MUNDRA (R6)	RANGA REDDY
21	WP/6092/2026 IA 1/2026(Direction Petition)	POGULAKONDA PRATAP Vs STATE OF TELANGANA	DATANAGARI THARUN GOUD	GP FOR REVENUE	RANGA REDDY
22	WP/6099/2026 IA 1/2026(Direction Petition)	G. Lakshmaiah Vs The State of Telangana	M DAMODAR REDDY	GP FOR REVENUE	RANGA REDDY
23	WP/6100/2026 IA 1/2026(Direction Petition)	Lavanya Vs The State of Telangana	BASKULA ATHIK	GP FOR REVENUE GP FOR HOME (R5) GP FOR MCPL ADMN URBAN DEV (R6)	SANGAREDDY
24	WP/6101/2026 IA 1/2026(Direction Petition)	Ediga Nagaraju Goud Vs The State of Telangana	BASKULA ATHIK	GP FOR REVENUE GP FOR HOME (R5)	SANGAREDDY
25	WP/6107/2026 IA 1/2026(Suspension Petition)	D. Shyam Sunder Reddy Vs The State of Telangana	CH JAGANNATHA RAO	GP FOR REVENUE	JANGAON
26	WP/6110/2026 IA 1/2026(Direction Petition)	Zilla Congress Kisan cell Karimnagar Vs The State of Telangana	V SRIKANTHA RAO	GP FOR REVENUE	KARIMNAGAR
27	WP/6118/2026 IA 1/2026(Direction Petition)	B. Kishan Vs The State of Telangana	L ARAVIND REDDY	GP FOR REVENUE	WARANGAL
28	WP/6121/2026 IA 1/2026(Direction Petition)	Pochugari Kista Reddy Vs State of Telangana	K CHENCHURAMI REDDY	GP FOR REVENUE	SANGAREDDY
29	WP/6122/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Vusireddygar Malla Reddy Vs The State of Telangana	VIJAY B PAROPAKARI	GP FOR REVENUE	RANGA REDDY
30	WP/6130/2026 IA 1/2026(Direction Petition)	Sri Roopkaran Sanghi Vs State of Telangana	SHYAM S AGRAWAL	GP FOR REVENUE	HYDERABAD
31	WP/6131/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	V. Shankar Vs The State of Telangana	VIJAY B PAROPAKARI	GP FOR REVENUE	RANGA REDDY

32	WP/6134/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Smt. G. Yadamma Vs The State of Telangana	VIJAY B PAROPAKARI		RANGA REDDY
33	WP/6138/2026 IA 1/2026(Direction Petition)	Vaggu Ramaswamy Vs The State of Telangana	M DAMODAR REDDY	GP FOR REVENUE	RANGA REDDY
34	WP/6141/2026 IA 1/2026(Direction Petition)	Chakali Dasharatha Vs The State of Telangana	K SANJEEVA KUMAR	GP FOR REVENUE GP FOR WOMEN DEV CHILD WELFARE (R4)	SANGAREDD Y
35	WP/6144/2026	Vongur Srinivas Vs The State of Telangana	G RAJESHWAR RAO	GP FOR REVENUE	VIKARABAD
36	WP/6145/2026 IA 1/2026(Direction Petition)	Smt. Domakumti Vidhyagathi Vs The State of Telangana	VIJAY B PAROPAKARI		RANGA REDDY
37	WP/6150/2026 IA 1/2026(Direction Petition)	D. Anoop Reddy Vs The Tahsildar	B SUDHAKAR REDDY AND NEERAJA REDDY	GP FOR REVENUE	KARIMNAGAR
38	WP/6165/2026 IA 1/2026(Direction Petition)	Smt. Polkam Vijayamma Vs The State of Telangana	JETTY ANJANEYULU	GP FOR REVENUE	RANGA REDDY
39	WP/6166/2026 IA 1/2026(Direction Petition)	SRI RAMNAGAR-B RESIDENTIAL WELFARE ASSOCIATION, Vs The State of Telangana,	SYED WAHEED ALI	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
40	WP/6167/2026 IA 1/2026(Direction Petition)	Ms. Kanchanapally Vijaya Lakshmi Vs The State of Telangana	P PRASHANT	GP FOR REVENUE	SANGAREDD Y
41	WP/6174/2026 IA 1/2026(Direction Petition) IA 2/2026(Stay Petition)	Katukoju Satyanarayana Vs The State of Telangana	K V RAJENDRA PRASAD		JAYASHANKA R BHUPALPALL Y
42	WP/6177/2026 IA 1/2026(Direction Petition)	Gade Kiran Kumar Reddy Vs The State of Telangana	GOURARAM RAJASHEKAR REDDY	GP FOR REVENUE	SIDDIPET

COURT NO. 4**THE HONOURABLE SRI JUSTICE B.VIJAYSEN REDDY****To be heard on Thursday the 26th day of February 2026(AFTER MOTION LIST)****(ADJOURNED MOTION LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR HEARING</u>					
43	EXEP/1/2017 IA 1/2017(APPL 262/2017)(Permissio n Petition) IA 3/2017(APPL 264/2017)(Direction Petition) IA 4/2017(APPL 265/2017)(Direction Petition) IA 3/2025(Direction Petition) IA 4/2025(Direction Petition) IA 5/2025(Direction Petition)	M/S.DAUM GLOBAL HOLDINGS CORPORATION, KOREA Vs M/S YBRANT DIGITAL LIMITED (NOW LYCOS INTERNET LTD..) HYD AND	A SANJAY KISHORE	T BALA MOHAN REDDY M/S BHARADWAJ ASSOCIATES (R4)	HYDERABAD HCJ NOTE
<u>FOR WITHDRAWAL</u>					
44	WP/1967/2026 IA 1/2026(Direction Petition)	Bhukya Shankar Naik Vs The State of Telengana	T JANARDHAN RAO	GP FOR REVENUE	SURYAPET
<u>FOR ORDERS</u>					
45	WP/36598/2024 IA 1/2024(Direction Petition)	L. Suresh Vs The State of Telangana	BONDEMPALLY RAMULU	GP FOR REVENUE	HYDERABAD
<u>FOR ADMISSION</u>					
46	WP/5341/2026 IA 1/2026(Direction Petition)	M/s.Lakshmi Engineering and Construction Company, Vs The State of Telangana	GADDAM SRINIVAS	GP FOR REVENUE	RANGA REDDY
47	WP/5690/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition)	P. Nagabhushanam Vs The State of Telangana	CH SIDDHARTHA SARMA	GP FOR GENERAL ADMINISTRATION GP FOR REVENUE (R3)	HYDERABAD
<u>ADMISSION (REVENUE)</u>					
48	WP/11194/2023 IA 1/2023(Suspension Petition) IA 1/2024(Vacate Stay Petition) IA 1/2025(Implead Petition)	P.Vikram Reddy Vs The State of Telangana	G MADHUSUDHAN REDDY	GP FOR REVENUE MOHD ISMAIL (R6) Y NEELAKANTA REDDY (R33) MOHD ISMAIL (R2) MOHD ISMAIL RAJIUDDIN MD	SANGAREDD Y
49	WP/26590/2025 IA 1/2025(Direction Petition)	Kethavath Gopal Vs The State of Telangana	D Y L N CHARYULU	GP FOR REVENUE KIRAN KUMAR GATTU (R4)	RANGA REDDY
50	WP/26896/2025 IA 1/2025(Direction Petition)	Revelli Ramanjaneyulu Vs The State of Telangana	T SURYA SATISH	GP FOR ASSIGNMENT K BALAKRISHNA (R10)	NALGONDA
51	WP/27605/2025 IA 1/2025(Direction Petition) IA 2/2025(Vacate Stay Petition) WP/1408/2026 WP/35631/2025	Lakumalla Maraiah Vs State of Telangana	M SARITHA	GP FOR REVENUE S KOUSTUBH S KOUSTUBH (R7) GP FOR MINES AND GEOLOGY (R4)	RANGA REDDY
52	WP/35631/2025 IA 1/2025(Suspension)	LAKUMALLA MARAIAH Vs STATE OF TELANGANA	M SARITHA	GP FOR MINES AND GEOLOGY GP FOR REVENUE (R2)	RANGA REDDY

	Petition)			S KOUSTUBH (R9) GP FOR ASSIGNMENT (R3)	
53	WP/1408/2026 IA 1/2026(Suspension Petition)	MUKERI SHANKARAIHAH Vs STATE OF TELANGANA	M SARITHA	GP FOR ASSIGNMENT S KOUSTUBH (R8) GP FOR MINES AND GEOLOGY (R4)	RANGA REDDY
54	WP/29017/2025 IA 1/2025(Stay Petition)	Smt. Yakoob (Yakub) Bee Vs The State of Telangana	SHAIK MADAR	GP FOR REVENUE GP FOR IRRI AND COMM AREA DEV (R8)	KHAMMAM
55	WP/39817/2025	Smt. K. Lakshmi Vs The State of Telangana	M NARSHIMULU	GP FOR ASSIGNMENT	YADADRI BHUVANAGIRI
56	WP/39863/2025 IA 1/2025(Suspension Petition)	Sri M. Dayanand Vs The State of Telangana	G SRIKANTH	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
57	WP/3430/2026 IA 1/2026(Direction Petition)	Ch. Indira Vs The State of Telangana	G SURENDER	GP FOR ASSIGNMENT	ADILABAD
58	WP/3597/2026 IA 1/2026(Direction Petition)	S. Santosh Kumar Vs The State of Telangana	KONDAPALLI SYAM SUNDER	GP FOR REVENUE	RANGA REDDY
59	WP/4317/2026 IA 1/2026(Direction Petition)	Burra Gnaneshwar Goud Vs The State of Telangana	GANDYADAPU RAJESHAM	GP FOR REVENUE	RANGA REDDY
60	WP/4370/2026	Ande Jangaiah Vs The state of Telangana	M RATHAN SINGH	GP FOR REVENUE	MEDCHAL- MALKAJGIRI
61	WP/5262/2026 IA 1/2026(Direction Petition)	Chilukuru Raghunath Vs The State of Telangana	BOLLU NAGARAJU	GP FOR ASSIGNMENT PRADEEP REDDY KATTA (SC FOR TG ZILLA PARISHAD) (R7)	RANGA REDDY
62	WP/5306/2026 IA 1/2026(Injunction Petition) IA 2/2026(Stay Petition)	Gulam Yezdani Vs The State,of Telangana	KOMATI NAGESH	GP FOR REVENUE	WARANGAL

COURT NO. 4

THE HONOURABLE SRI JUSTICE B.VIJAYSEN REDDY

To be heard on Thursday the 26th day of February 2026(AFTER ADJOURNED MOTION LIST)

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
ADMISSION					
63	WP/27700/2023 IA 1/2023(Suspension Petition)	Nazimuddin Farooqui Vs The State of Telangana,	KATIKA RAVINDER REDDY	GP FOR REVENUE	RANGA REDDY
64	WP/32774/2023 IA 1/2023(Direction Petition)	Dade Jayamma Vs The State of Telangana	KUNTOORI SAI PRAVEEN	GP FOR REVENUE G V S NAGESH (R6)	HYDERABAD
65	WP/14422/2025 IA 1/2025(Direction Petition)	Mir Hafiz Ali Vs The State of Telangana	V PREETI REDDY	GP FOR REVENUE	RANGA REDDY
66	WP/529/2026 IA 1/2026(Direction Petition)	M/S. Jaihind Green Fields Private Limited Vs The State of Telangana	ASHOK REDDY KANATHALA	GP FOR REVENUE	RANGA REDDY
67	WP/572/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Suspension Petition)	Gundla Sripal Reddy Vs The State of Telangana	S VIPLAV SIMHA REDDY	GP FOR REVENUE M V DURGA PRASAD (R8)	NALGONDA
INTERLOCUTORY					
68	WP/5785/2023 IA 2/2023(Direction Petition)	Gundrath Ganesh Vs The State of Telangana and 6 others	BASA CHANAKYA	GP FOR REVENUE BOTIKA VASUDEV YADAV (R6) BOTIKA VASUDEV YADAV (R5) I GOPAL SHARMA (R7)	ADILABAD
69	WP/24552/2008 IA 1/2008(WPMP 32029/2008)(Directio n Petition) IA 2/2025(Implead Petition) IA 3/2025(Implead Petition) IA 1/2026(Permission Petition)	M.Janardhan Reddy, Vs The State of A.P., rep by Pri.Secretary to Government,	KONDAPARTHY KIRAN KUMAR	GP FOR ASSIGNMENT GP FOR HOME (R17) S NAGESH REDDY VEDULA CHITRALEKHA	RANGA REDDY M/s.KONDAPA RTHY KIRAN KUMAR for PP - 1 TO 3
70	WP/9538/2024 IA 2/2024(Direction Petition) IA 3/2024(Suspension Petition)	Korimi Renuka Vs State of Telangana	GUDI MADHUSUDHAN REDDY	GP FOR REVENUE KANDI RAMCHANDRA REDDY (R5) KANDI RAMCHANDRA REDDY (R8) KANDI RAMCHANDRA REDDY (R9) KANDI RAMCHANDRA REDDY (R6) KANDI RAMCHANDRA REDDY (R7)	SIDDIPET
ADMISSION (REVENUE)					
71	WP/1265/2023 IA 1/2023(Direction Petition)	N. Thriyambakarao And 4 Others Vs The State of Telangana And 3 Others	RAMAKOTAIAH KANDALA	GP FOR REVENUE	KHAMMAM
72	WP/3826/2023 IA 1/2023(Direction Petition) IA 2/2023(Direction Petition) IA 3/2023(Vacate Stay Petition) WP/5112/2023	M/s. Nallabolu Industries Private Limited Vs The State of Telagana	K JAGADISHWAR REDDY	GP FOR REVENUE P SASIDHAR REDDY (R7) P SASIDHAR REDDY (R5) P SASIDHAR REDDY (R6) P SASIDHAR REDDY	YADADRI BHUVANAGIRI

73	WP/5112/2023 IA 1/2023(Direction Petition) IA 2/2023(Vacate Stay Petition)	CHINTHAKUNTLA SOMA SUNDHAR REDDY Vs THE STATE OF TELANGANA AND 6 OTHERS	CHALAKANI VENKAT YADAV	GP FOR REVENUE P SASIDHAR REDDY (R7) P SASIDHAR REDDY (R5) P SASIDHAR REDDY (R6) P SASIDHAR REDDY	YADADRI BHUVANAGIRI .
74	WP/17784/2023 IA 1/2023(Direction Petition)	Janupala Narasimha Reddy Vs The State of Telangana,	P SHIVA REDDY	GP FOR REVENUE GP FOR AGRICULTURE (R4)	VIKARABAD
75	WP/27335/2023 IA 1/2023(Direction Petition) IA 1/2024(Implead Petition)	Modi Balaiah Vs The State of Telangana	E ESRAYAL	GP FOR REVENUE A VIJAY BASKAR REDDY	RANGA REDDY
76	WP/3699/2024 IA 1/2024(Direction Petition)	Mekala Shivaji @ Mekala Siddiramulu Vs The State of Telangana	YADISHWAR.N	GP FOR REVENUE	MEDAK
77	WP/5413/2024 IA 1/2024(Direction Petition) IA 1/2026(Implead Petition) IA 2/2026(Implead Petition)	Mohammed Ateeq Afzal Vs The Union of India	YOGESH KUMAR HEROOR	NARAPARAJU AVANEESH GP FOR REVENUE (R2) SYED JAFFAR ALI QUADRI V UMA DEVI (R4)	HYDERABAD
78	WP/12818/2024 IA 1/2024(Suspension Petition) IA 2/2024(Injunction Petition) IA 3/2024(Direction Petition) IA 4/2024(For Being Mentioned) IA 5/2024(Vacate Stay Petition) IA 6/2024(Vacate Stay Petition) WP/183/2024 WP/8261/2024	Smt.Pinnamaneni Jyothsna Vs The State of Telangana,	AJGAL RAVI BABU	GP FOR REVENUE D MADHAVI (SC FOR HMDA) (R4) SRIKANTH HARIHARAN VENKATARAMANAIAH K VENKATARAMANAIAH K (R7)	RANGA REDDY
79	WP/183/2024 IA 1/2024(Direction Petition) IA 2/2024(Vacate Stay Petition)	SURABHI VENKATREDDY, Vs THE STATE OF TELANGANA,	VENKATARAMANAIAH K	GP FOR REVENUE AJGAL RAVI BABU (R15) AJGAL RAVI BABU (R13) AJGAL RAVI BABU (R8) GP FOR HOME (R4) AJGAL RAVI BABU (R5) AJGAL RAVI BABU AJGAL RAVI BABU (R9) AJGAL RAVI BABU (R12) AJGAL RAVI BABU (R11) AJGAL RAVI BABU (R14) AJGAL RAVI BABU (R6) AJGAL RAVI BABU (R10) AJGAL RAVI BABU (R7)	RANGA REDDY

80	WP/8261/2024 IA 1/2024(Injunction Petition) IA 2/2024(Suspension Petition) IA 3/2024(Direction Petition) IA 5/2024(Vacate Stay Petition) IA 6/2024(Vacate Stay Petition)	DR.VANGARA SIRISHA Vs THE STATE OF TELANGANA	AJGAL RAVI BABU	GP FOR REVENUE D MADHAVI (SC FOR HMDA) (R4) SRIKANTH HARIHARAN (R9) SRIKANTH HARIHARAN (R8) MOGILI ANAVENI (R21) MOGILI ANAVENI (R20) MOGILI ANAVENI (R13) MOGILI ANAVENI (R10) MOGILI ANAVENI (R27) MOGILI ANAVENI (R22) SRIKANTH HARIHARAN MOGILI ANAVENI (R25) MOGILI ANAVENI (R26) MOGILI ANAVENI (R16) MOGILI ANAVENI (R24) MOGILI ANAVENI (R18) VENKATARAMANAIAH K MOGILI ANAVENI (R19) MOGILI ANAVENI (R17) MOGILI ANAVENI (R11) MOGILI ANAVENI (R23) MOGILI ANAVENI (R14) MOGILI ANAVENI (R12) MOGILI ANAVENI (R15) VENKATARAMANAIAH K (R7)	RANGA REDDY COURT SLIP
81	WP/3381/2025 IA 1/2025(Direction Petition)	Mukka Venkatapathi (Died as per LR P4) Vs The State of Telangana	M A K MUKHEED	GP FOR REVENUE	SIDDIPET
82	WP/4027/2025 IA 1/2025(Direction Petition)	Mogili Shiva Shankar Vs The State of Telangana	T SANJAY REDDY	GP FOR ASSIGNMENT	RANGA REDDY
83	WP/8431/2025 IA 1/2025(Dispense with Petition) IA 2/2025(Stay Petition) IA 3/2025(Implead Petition)	K.Bheemsen Rao Vs The State of Telangana	MD MURTUZA ALI FARUQUI	GP FOR REVENUE VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY VONJARI RAJA SHEKAR REDDY VENKAT RAM REDDY (R6)	NARAYANPET
84	WP/12196/2025 IA 1/2025(Direction Petition) IA 1/2026(Receive Additional Material Papers)	Navulla Malla Reddy Vs The State of Telangana	MUMMANENI SRINIVASA RAO	GP FOR REVENUE GOLI VIPLAV REDDY (R5)	SURYAPET
85	WP/18298/2025 IA 1/2025(Direction Petition)	S.Purushotham Vs The State of Telangana	N SREEDHAR REDDY	GP FOR REVENUE	RANGA REDDY
86	WP/21253/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition)	M. Narender Babu Vs The State of Telangana	Dr. RAVI KUMAR N	GP FOR REVENUE KRISHNA REDDY PUTTA (SC MUNCIPALITIES) (R3)	WANAPARTH Y
87	WP/23351/2025 IA 1/2025(Stay Petition) IA 3/2025(Vacate Stay Petition) IA 4/2025(Vacate Stay Petition) WP/18589/2014 WP/28321/2025	M/s. Bhagyanagar Telangana Non-Gazetted Officers (Gachibowly) Mutually Aided Coop.Housing Society L Vs The State of Telangana	S SANTOSH KUMAR	ADDL ADVOCATE GENERAL P KRISHNA KEERTANA (R7) GP FOR REVENUE (R3) J RAMACHANDRA RAO (R2) P KRISHNA KEERTANA	RANGA REDDY

88	WP/18589/2014 IA 2/2017(WPMP 40864/2017)(Implea d Petition) IA 3/2017(WPMP 52402/2017)(Implea d Petition) IA 4/2017(WPMP 52429/2017)(Implea d Petition) IA 1/2022(Permission Petition) IA 1/2024(Implead Petition)	BHAGYANAGAR TELANGANA N.G.O.S GACHIBOWLI MUTUALLY AIDED COOP.HOUSING SOCIETY LTD Vs THE STATE OF TELANGANA., REVENUE (ASSN.II) DEPT., AND 2 OTHERS	S SANTOSH KUMAR	GP FOR REVENUE M VENKAT DIVAKAR ADDL ADVOCATE GENERAL (R153) P VISHNUVARDHANA REDDY (R152) J KANAKAIAH (R151) P VISHNUVARDHANA REDDY THE STATE OF TELANGANA. REVENUE (ASSN.II) DEPT. & 2 OTHERS(PARTY IN PERSON) (R154) PARTY IN PERSON	RANGA REDDY VEDA PRASAD
89	WP/28321/2025 IA 1/2025(Suspension Petition)	M/S. BHAGYANAGAR TELANGANA NON-GAZETTED Vs THE STATE OF TELANGANA	S SANTOSH KUMAR	GP FOR REVENUE P KRISHNA KEERTANA (R7) ADDL ADVOCATE GENERAL (R2)	RANGA REDDY
90	WP/34431/2025 IA 1/2025(Direction Petition)	Godishala Bakkaiah Vs The State of Telangana	VADLAKONDA RAVI KUMAR REDDY	GP FOR REVENUE	HANUMAKON DA
91	WP/40134/2025 IA 1/2025(Direction Petition)	V. Prabhakar Vs The State of Telangana	B SRINARAYANA	GP FOR REVENUE V NARASIMHA GOUD(SC FOR HMDA) (R5)	HYDERABAD
92	WP/852/2026 IA 1/2026(Direction Petition)	Nawab Nizamuddin Khan Vs The State of Telangana	THOOM SRINIVAS	GP FOR REVENUE ADDL ADVOCATE GENERAL (R4) GP FOR LAND ACQUISITION (R3)	RANGA REDDY
93	WP/1182/2026 IA 1/2026(Direction Petition)	Vadanapu Nageshwara Rao Vs The State of Telangana	KONDAPARTHY KIRAN KUMAR	GP FOR REVENUE GP FOR HOME (R5) KARUNAKAR REDDY (R6)	KHAMMAM
94	WP/1490/2026 IA 1/2026(Stay Petition)	Smt. Pisupati Dakshayani Vs THE STATE OF TELANGANA	LATTUPALLY ANAND	GP FOR ASSIGNMENT	RANGA REDDY
95	WP/1728/2026 IA 1/2026(Stay Petition) IA 2/2026(Extension Petition)	M/s. Ginir Orchards Private Limited Vs The State of Telangana	PADALA PRAVIN KUMAR	GP FOR REVENUE VIVEK JAIN (R5)	RANGA REDDY
96	WP/2660/2026 IA 1/2026(Direction Petition)	Mirza Azmath Ali Baig Vs The State of Telangana,	MIRZA RIZWAN ALIBAIG	GP FOR REVENUE	KARIMNAGAR

ADMISSION (URBAN LAND CEILING)

97	WP/32716/2011 IA 1/2025(Vacate Stay Petition)	Faiz Ahmed, Vs The State of Andhra Pradesh, Rep.by Principal Secretary to	VEDULA CHITRALEKHA J PRABHAKAR	GP FOR ASSIGNMENT	RANGA REDDY
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PART-HEARD

98	WP/4404/2020 IA 1/2020(Suspension Petition) WP/6252/2020 WP/6267/2020	Infocity Builders Vs State of Telangana and 11 Others	T V KALYAN SINGH	GP FOR MCPL ADMN URBAN DEV Y HEMA CHANDER (R4) M A K MUKHEED (SC FOR GHMC) (R2)	RANGA REDDY
99	WP/6252/2020 IA 1/2020(Suspension Petition) IA 1/2021(Implead Petition) IA 2/2021(Vacate Stay Petition)	P. RAMESH Vs STATE OF TELANGANA	T V KALYAN SINGH	GP FOR MCPL ADMN URBAN DEV Y HEMA CHANDER (R6) Y HEMA CHANDER (R5) Y HEMA CHANDER (R10) Y HEMA CHANDER (R8) Y HEMA CHANDER (R4) Y HEMA CHANDER (R7) Y HEMA CHANDER M A K MUKHEED (SC FOR GHMC) (R2) Y HEMA CHANDER (R11)	RANGA REDDY

100	WP/6267/2020 IA 1/2020(Suspension Petition) IA 1/2023(Extension Petition)	INFOCITY BUILDERS Vs STATE OF TELANGANA	T V KALYAN SINGH	GP FOR MCPL ADMN URBAN DEV Y HEMA CHANDER (R6) Y HEMA CHANDER (R5) Y HEMA CHANDER (R10) Y HEMA CHANDER (R8) Y HEMA CHANDER (R4) Y HEMA CHANDER (R7) M A K MUKHEED (SC FOR GHMC) (R2) Y HEMA CHANDER (R11)	RANGA REDDY
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